

## Statement

Statement showing the achievements in respect of construction assistance of the various State Governments during the Sixth Five Year Plan.

S.No.	States	Achievements
1.	Andhra Pradesh	5,27,318
2.	Assam	56,713
3.	Bihar	40,777
4.	Gujarat	1,68,010
5.	Haryana	10,563
6.	Himachal Pradesh	747
7.	Jammu & Kashmir	2,174
8.	Karnataka	2,92,568
9.	Kerala	10,102
10.	Madhya Pradesh	1,92,711
11.	Maharashtra	1,36,358
12.	Orissa	16,396
13.	Punjab	27,863
14.	Rajasthan	1,22,634
15.	Sikkim	60*
16.	Tamil Nadu	1,59,900
17.	Tripura	16,597
18.	Uttar Pradesh	59,055
19.	West Bengal	57,658
<i>U.Ts.</i>		
1.	A&N Island	1,020
2.	Dadra & Nagar Haveli	955
3.	Delhi	2,699
4.	Goa, Daman & Diu	1,121
5.	Lakshdweep	...
6.	Pondicherry	9,520

\*Sikkim has taken construction assistance 1984-85. Their target is 60 families.

NOTE: Scheme is not in operation in Manipur, Meghalaya, Nagaland, Sikkim and Union Territories of Arunachal Pradesh, Lakshdweep and Mizoram and programme in Chandigarh was not significant,

## [Translation]

Supply of drinking water through Indira Gandhi Canal in Rajasthan

8018. SHRI VIRDHI CHANDER JAIN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Indira Gandhi Canal is the only permanent solution to end the drinking water shortage in desert areas of Rajasthan;

(b) if so, the steps proposed to be taken by the State Government with the cooperation/assistance of Central Government in this regard during the Seventh Five Year Plan; and

(c) the provision made by Centre and State Government for this purpose, separately?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH): (a) Schemes for providing drinking water are formulated and implemented by the States and are based on ground water, surface water including canal water, and other sources. Water from the Indira Gandhi Canal would also be utilised for providing drinking water facilities in Rajasthan. The revised Stage II Project of the Indira Gandhi Nahar provides for supply of 0.65 million acre feet of water for drinking and industrial purposes in the districts of Churu, Nagaur, Jodhpur, Barmer, Jaisalmer, Bikaner and Sriganganagar.

(b) and (c). During the Seventh Plan an outlay of Rs. 400 crores has been approved for the Indira Gandhi Nahar Project. The approved outlays for the Seventh Plan for the State Rural Water Supply Sector under the Minimum Needs Programme is Rs. 150 crores. Under the Central Sector Accelerated Rural Water Supply Programme, Central assistance of Rs. 27.32 crores was released to the State during 1985-86 and Central assistance of Rs. 21.22 crores is proposed for 1986-87.

## [English]

## Regional Grid of telecasting

8019. SHRIMATI D. K. THARADEVI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the time by which the Regional Grid of telecasting will come into being; and

(b) how many such grids will be there ?

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL):**

(a) and (b). Introduction of primary (regional) service in a State requires availability of facilities for (i) programme production in the State (generally the capital) and (ii) microwave or satellite linkage of the Programme production centre with the transmitters in the State. By the end of VII Plan, facilities for programme production are expected to become available in all States. Depending on the availability of additional microwave links and satellite transponders, regional service in various States is expected to commence in phases.

[Translation]

**Assistance to increase production of pulses and oilseeds**

8020. SHRI DILEEP SINGH BHURIA : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount and nature of assistance given by Union Government to various States for development of pulses and oilseeds;

(b) the criteria adopted for this purpose;

(c) whether the assistance is given on the basis of increase in production of the area under pulses or oilseeds cultivation; and

(d) the amount and nature of Central assistance given to different States, Statewise for the development of pulses and oilseeds during the last five years ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION ( SHRI YOGENDRA MAKWANA):** (a) An amount of Rs. 12537.39 lakhs has been released as grant-in-aid to various States for the development of Pulses and Oilseeds during the last five years.

(b) and (c). The grant-in-aid is given to the States keeping in view the existing area and production as well as potentialities for increasing the production of pulses and oilseed crops.

(d) The grants-in-aid provided as Central assistance to different States for development of pulses and oilseeds during the last five years is given below :

State	Amount released (Rs. in lakhs)	
	Pulses	Oilseeds
Andhra Pradesh	55.60	1037.23
Assam	13.19	33.74
Bihar	120.33	110.50
Gujarat	166.73	4012.87
Haryana	86.81	73.85
Karnataka	59.84	516.55
Kerala	19.94	...
Madhya Pradesh	230.36	1369.40
Maharashtra	314.05	1078.44
Orissa	62.75	264.40
Punjab	27.26	88.19
Rajasthan	96.77	308.84
Tamil Nadu	64.40	1210.84
Uttar Pradesh	333.78	602.07
West Bengal	51.16	58.13
Himachal Pradesh	11.67	11.73
Jammu & Kashmir	4.01	4.52
Manipur	15.87	...
Tripura	5.47	...
Meghalaya	0.66	...
Sikkim	6.49	6.44
Nagaland	2.51	...
<b>TOTAL</b>	<b>1749.65</b>	<b>10787.74</b>